

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. †1247**

**TO BE ANSWERED ON THE 18th DECEMBER, 2018 / AGRAHAYANA 27, 1940
(SAKA)**

UTILIZATION OF NIRBHAYA FUND

†1247. SHRI SADASHIV LOKHANDE:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has been able to implement and utilise the Nirbhaya Fund adequately under the Central Victim Compensation Fund (CVCF) Scheme;**
- (b) if so, the details thereof along with the funds utilised during the last three years and the current year;**
- (c) the details of the status of implementation thereof and the compensation provided for the victims of a crime, State-wise; and**
- (d) the details regarding non-utilisation or under-utilisation of the fund along with the details of the allocation under the (CVCF) to the States?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (d): As per Section 357A of Code of Criminal Procedure, 1973 (Cr. PC), every State Government in coordination with the Central Government shall prepare a victim compensation scheme for providing funds for the purpose of compensation to the victim or his dependents who have suffered loss or injury as a result of the crime and who require rehabilitation. All the States/Union Territories have notified the victim compensation scheme in their respective State/UT. Under the Central

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Victim Compensation Fund (CVCF) scheme, financial assistance of Rs.200.00 Crores as one time grant was released to all the States/UTs in 2016-17 to support their respective State Victim Compensation Scheme. Disbursement of compensation under CVCF is done by the State/UT Victim Compensation Scheme. Details of amount allocated & released to States/UTs under CVCF are given in Annexure-I

Details of amount allocated & released to States/UTs under CVCF

S.NO.	State/UT	Amount allocated & released (in lakhs)
1	Andhra Pradesh	662
2	Arunachal Pradesh	33
3	Assam	860
4	Bihar	722
5	Chhattisgarh	685
6	Goa	50
7	Gujarat	390
8	Haryana	550
9	Himachal Pradesh	120
10	Jammu & Kashmir	170
11	Jharkhand	450
12	Karnataka	995
13	Kerala	760
14	Madhya Pradesh	2180
15	Maharashtra	1765
16	Manipur	34
17	Meghalaya	50
18	Mizoram	48
19	Nagaland	10
20	Odisha	1060
21	Punjab	410
22	Rajasthan	1545
23	Sikkim	23
24	Tamil Nadu	565
25	Telangana	590
26	Tripura	115
27	Uttar Pradesh	2810
28	Uttarakhand	125
29	West Bengal	1265
30	A & N Islands	15
31	Chandigarh	23
32	D & N Haveli	10
33	Daman & Diu	10
34	Delhi	880
35	Lakshadweep	10
36	Puducherry	10
Total		20,000